

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER

:

PETITION NUMBER

: CA/ 1/2016

NAME OF THE PETITIONER(S)

: Purushothaman Mooliyil Payyan

UNDER SECTION

: 441

S.No. Name (in Capital)

Represented by

Signature

1) For Purushothaman Mooliyil Payyan R. Kannan.


15/2/2017

ORDER

Shri R Kannan, PCS, representing the applicant present and prayed time for submitting arguments. Time extended at request. Put up on **10.03.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)